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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No. 724/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH AUGUST, 2018, 10:30 A.M

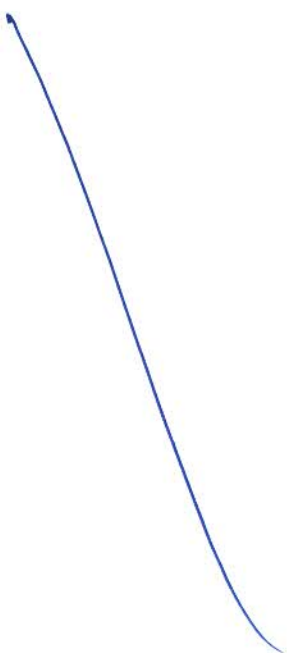
| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Maa Serawali Impex Pvt. Ltd. -Vs- ROC, WB | | |
| Under Section | 252 (3) | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1.

AVIJIT GHOSH
Adv.

Petitioner

Avijit Ghosh
Adv.



127. 16-08-2018 – Appeal No.724/KB/2018 – Maa Serawali Impex Pvt.
Ld. Vs. ROC, WB

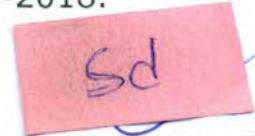
O R D E R

The Ld. Counsel for the Appellant appeared.

In spite of service of notice, the ROC, WB did not file its report.

The Appellant did not file the Affidavit of service on ROC, WB also.

The matter to come up for further consideration on 03-10-2018.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)